

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.6 - IA/587(AHM)2024
In
C.P.(IB)/35(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Raj Radhe Finance Ltd Through Authorized Officer Mr.Meet
Falgunbhai Shah
V/s
Jiya Eco-Products Ltd

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Dhruvkumar S. Chauhan, Advocate
For the Respondent :

ORDER

IA/587(AHM)2024

This is an application filed under Section 66 of IB Code, 2016 r. w. Reg. 39(2) IBBI (IRP for Corporate Person) Regulations, 2016.

Learned counsel for the Applicant wishes to withdraw this application with liberty to file fresh one with proper prayer.

In view of the above, **IA/587(AHM)2024** is dismissed as withdrawn with liberty above.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)